

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-101
IA-5128/2020
IN
IB-22(ND)/2018

IN THE MATTER OF:

Oriental Bank of Commerce

Vs.

M/s. Shekhar Resorts Ltd. & Ors.

....**FINANCIAL CREDITOR**

....**RESPONDENT**

SECTION

U/s 7 of IBC

Order delivered on 15.01.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI L.N GUPTA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC : Mr. Abhishek Anand, Advocate

For the Respondent/CD :

For the Intervener :

ORDER

IA-5128/2020

Warrant has been sent for execution but no report. The Registry is directed to send a reminder to the Police authorities for submitting the report on or before the next date of hearing.

List the matter on 22.01.2021.

-sd-

(L.N GUPTA)
MEMBER (TECHNICAL)

-sd-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)